

(d) The funds proposed to be provided for those schemes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) The Government of Kerala has submitted a number of schemes/proposals for development of fisheries as well as for the welfare of Fishermen. Some of the important schemes/proposals are:

- (i) Integrated Marine Fisheries Development Project Phase-III at a block cost of Rs. 6707.90 lakhs to be implemented by the Kerala State Cooperative Federation for Fisheries Development (MATSYAFED) and by Primary Fishermen Development and Welfare Cooperative Societies Ltd. The National Cooperative Development Corporation has sanctioned the project with an estimated cost of Rs. 3560 lakhs on 12.8.91.
- (ii) Project on Prawan Culture at an estimated cost of Rs.1377.50 lakhs to be implemented by MATSYAFED and Primary Fishermen Development and Welfare Cooperative Societies Ltd. was posed by National Cooperative Development Corporation to the EEC for funding. The EEC have expressed their inability to consider the project for funding.
- (iii) Proposal for construction of a fishery harbour at Chombal with an estimated cost of Rs.333 lakhs was received on 21.7.1991. Ministry of Agriculture, on examination of the proposal, advised the State Government to send the proposal after getting approved by the Central Institute of Coastal Engineering for Fishery (CICEF), which is necessary for such a proposal.
- (iv) Enforcement of Marine Fishing Regulation Act/Rules. A centrally sponsored scheme has been formulated for strengthening marine enforcement facilities of all Maritime States including Kerala.

(v) Centrally Sponsored Schemes for Welfare of Fishermen such as Development of Model Fishermen Village, Group Accident Insurance for Active Fishermen and Savings-cum-Relief for Marine Fishermen have been approved for implementation in various States including Kerala in 1991-91.

Expansion of Telephone Exchanges in Adoor District in Kerala

3917. SHRI KODIKKUNIL SURESH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have a proposal to expand and provide STD facility in various telephone exchanges in Adoor district of Kerala; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b) Adoor in Kerala is not a District, but a Taluka of Pathanamthitta district. There are 5 exchanges in Adoor Taluka, namely, Adoor, Ezhankulam, Kadambanadu, Kodumon and Pandalam. At present Adoor has STD facility. There are no immediate plans for providing STD facility to the remaining exchanges.

[*Translation*]

Assistance to Foreign Missionaries in Bihar

3918. SHRI LALIT ORAON: Will the Ministers of HOME AFFAIRS be pleased to state:

(a) the amount of financial assistance received by the foreign missionaries in Bihar from the foreign countries during the last three years;

(b) whether it is obligatory on the part of donor to furnish information about these funds to the concerned State Government or the Union Government;

(c) whether the Government have received any information about the misuse of these funds during the said period; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI M.M. JACOB): (a) Foreign Contribution (Regulation) Act, 1976 regulates receipt and utilisation of Foreign Contributions received by associations/organisations having definite cultural, economic, educational, religious or social programmes, etc. Foreign Missionaries-wise information is not maintained.

(b) Under the provisions of the Act, it is not obligatory on the part of the donor to furnish information about funds to the concerned State Government or the Union Government.

(c) No instance of misuse has come to notice during the said period.

(d) Does not arise.

[English]

Bonds Executed by Kuwait Refugees of Indian Origin

3919. SHRI SUSHIL CHANDRA VARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state the decision taken by the Government in regard to the bonds which were got executed by the Kuwait refugees of Indian origin when they were brought to India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH

SOLANKI): The Government of India vide Gazette Notification dated 20th March, 1991 has waived the recovery of repatriation charges from the Indians who were evacuated from Kuwait to India during the period commencing on 2nd August, 1990 and ending with 14th March, 1991. Therefore bonds executed by them are not enforceable.

Irrigation Projects in Maharashtra

3920. SHRI ANNA JOSHI:

SHRI SUDHIR SAWANT:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some major and medium irrigation projects in Maharashtra are pending with the Union Government;

(b) if so, the details thereof;

(c) whether feasibility studies regarding those projects have been conducted;

(d) if so, the details thereof; and

(e) the details of the ongoing irrigation projects in the State?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (e) A statement giving status of appraisal and details of ongoing irrigation projects of Maharashtra is attached.

STATEMENT

(A) Status of Appraisal of Irrigation Projects

S.No.	Status of clearance	No. of Major	Projects Medium
1.	Techno-economic examination completed, found acceptable by the Advisory Committee and referred to Planning Commission for clearance after compliance of observations of Advisory Committee.	2	1
2.	Techno-economic examination completed and found acceptable by the Advisory Committee subject to compliance of certain observations by the State Government.	10	17
3.	Techno-economic examination completed ready for consideration of the Advisory Committee.	1	—
4.	Under correspondence with the State Government for establishing their techno-economic viability.	2	4
Total		15	22

For laying down comprehensive guidelines for preparation of project reports, the Central Government had constituted a Working Group in 1977-78. The Working Group after deliberation, prepared guidelines in 1980 for

preparation of detailed project reports on irrigation and multipurpose projects. The guidelines include the types of investigations and studies to be made for establishing the techno-economic viability of the proposal. The guidelines have